Corporate Debtor: Earth Mover Consultancy Private Limited

Date of commencement of Liquidation: 28/05/2021

Unsecured Operational creditors (Other than workmen, Employees and Government Dues)

Si.No. Creditor's Identification Number Raceived Patter of Name Integration Number Construction Number Receipt Name Name Name Name Name Name Name Name				
Details of claim Received   Details of claim Received   Details of claim Admitted   Amount of receipt   Date of claim admitted   Details of claim   Details of claim   Details of claim   Date of receipt   Date of by by Related   Share (%) contingen   Date of stock   Date of covered   Date of by by Related   Date of Share (%) contingen   Date of stock   Date of Share (%) contingen   Date of Share (%		н ,	SI. No.	
Details of claim Received   Details of claim Admitted   Details of claim Admitted   Covered receipt   Date of by by Related   Share (%) contingen   Date of receipt   Date of telaim		Tata Hitachi Constructi on and machinery Co Pvt Ltd	Creditor's Name	
Claim Received  Amount claimed Claim admitted Covered Claim admitted Claim Security Guarante Principle and Interest on account of Stock equipment  Amount claimed Claim Admitted Claim Covered by by Charante Principle and Stock equipment  Amount claimed Claim Admitted Claim NA		U85110KA1998PTC0245 88	Identification Number	
Amount of claim admitted  Amount of covered claim admitted  Amount of covered covered claim admitted  Amount of covered covered covered covered claim admitted  Amount of by by Related share (%) contingen dues admitted verification interest e interest on supply of stock equipment  Amount drovered covered covered by by Related share (%) contingen dues admitted verification n  NA N		25/06/2021	Date of receipt	Details of o
Details of claim Admitted  Amount covered covered claim Nature of by claim security Guarante equipment  Nature of by claim security Guarante equipment  Amount Amount whether voting by Related share (%) contingen dues admitted verification not interest e  NA N	4	453,829,202	Amount claimed	laim Received
Is of claim Admitted  Amount Amount covered covered by by Related security Guarante e interest e NA	1		Amount of claim admitted	
t Whether Voting Related Share (%) contingen to t claim dues admitted verification not to the party NA		Principle and interest on account of supply of stock equipment		Detail
t Whether Voting Related Share (%) contingen to t claim dues admitted verification not to the party NA		NA	Amount covered by security interest	s of claim A
Voting of Mutual Claim not Under Share (%) contingen dues admitted verification not t claim not t claim not under not t claim not under not t claim not under not under not t claim not under not under not under not		NA	10	dmitted
Mutual Claim not Under dues admitted verification		NA	Whether Related party	
Mutual Claim not Under dues admitted verification		N A	Voting Share (%)	
Claim not Under admitted verification		N A	Amount of contingen t claim	
claim Claim not Under admitted verificatio n  OC and applicant of CIRP Proceeding Arbitration Award	31	NA	Mutual	2
claim Under verificatio n  OC and applicant of CIRP Proceeding Arbitration Award		N A	Claim not admitted	
Remarks  OC and applicant of CIRP Proceeding Arbitration Award			claim Under verificatio	
		OC and applicant of CIRP Proceeding Arbitration Award	Remarks	

For Earth Mover Consultancy Pvt. Ltd.

In Liquidation

1 Hoyland

Liquidator